

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.399/2004.

Wednesday this the 23rd day of February 2005.

CORAM:

**HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR. H.P.DAS, ADMINISTRATIVE MEMBER**

**P.K.Surendranathan Asari,
Principal Chief Conservator of Forests,
Thiruvananthapuram.** **Applicant**

(By Advocate Shri P.V.Mohan)

Vs.

- 1. Union of India represented by the Secretary,
Ministry of Environment and Forests,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi.**
- 2. State of Kerala represented by
the Chief Secretary, Government of Kerala,
Government Secretariat, Thiruvananthapuram.** **Respondents**

(By Advocate Shri Sunil Jose, ACGSC)(R1)

(By Advocate Shri C.P.Saji, G.P.)(R2)

**(The application having been heard on 23.2.2005,
the Tribunal on the same day delivered the following:**

O R D E R (Oral)

K.V.SACHIDANANDAN, JUDICIAL MEMBER

Learned counsel for the applicant submits that he would like to withdraw the O.A.
with liberty to file a fresh O.A. Liberty is granted. O.A. Is dismissed as withdrawn.

No costs.

Dated the 23rd February 2005.

**H.P.DAS
ADMINISTRATIVE MEMBER**

**K.V.SACHIDANANDAN
JUDICIAL MEMBER**